## HIGH COURT OF UTTARAKHAND, NAINITAL NOTIFICATION

No: 229/UHC/Admin.(A)/2021 Dated: June 14, 2021.

Following Review Officers of the Court are hereby promoted to the post of Section Officer in pay matrix of ₹ 47600-151100 (Level-8) [after 04 years of service pay matrix ₹ 56100-177500 (Level-10)] in the establishment of High Court of Uttarakhand, Nainital with effect from the date of their taking over charge:

- 1. Sri Bhuwan Chandra Pathak.
- 2. Ms. Anju Sharma.
- 3. Sri Jeetendra Singh Pokhariya.
- 4. Ms. Mamtesh.
- 5. Sri Ram Sudhar Verma.
- 6. Sri Rajeev Kumar Tewari.
- 7. Sri Govind Ballabh Pandey.

By order of Hon'ble the Chief Justice

Sd/-14.06.2021 Registrar General

Dated: June 14, 2021.

No: 2729/I-a-5/Admin.A (Recruitment Cell)/2015-2021

Copy forwarded for information and necessary action to:

- 1. P.P.S. to Hon'ble the Chief Justice.
- 2. I/c Head P.S. /P.S. to Hon'ble Judges with the request to place before His Lordship for His Lordship's kind perusal.
- 3. Principal Secretary (Law)-cum-L.R., Government of Uttarakhand, Dehradun.
- 4. All the Registrars of the Court.
- 5. All the Joint Registrars/ Deputy Registrars of the Court.
- 6. Chief Finance Officer of the Court.
- 7. Head Bench Secretary of the Court.
- 8. P.S. to Registrar General.
- 9. All the Assistant Registrars/ Section Officers of the Court.
- 10. Librarian of the Court.
- 11. The Director, Printing & Stationary, Government Press, Roorkee, District—Haridwar for Publication of the Notification in the next issue of Gazette of Uttarakhand.
- 12. I/c N.I.C. High Court of Uttarakhand, Nainital with the request to upload the same on the website of the High Court of Uttarakhand, Nainital.
- 13. Chief Treasury Officer, Nainital.
- 14. Officer(s) concerned.
- 15. Guard File/ Personal File.

**Deputy Registrar**